

COMPETITION APPELLATE TRIBUNAL

CA 106/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ashma Sachdeva ...Complainant

Vs.

Oyster Bath Concepts P.Ltd. & othersRespondent

**Appearances : Shri Anand Dabas, Advocate for
Applicant
Shri Gurpreet Singh Sethi, Advocate for
Respondent**

ORAL ORDER

8th October, 2010

It is stated that the connected [UTPE No. 28/2009] has been dismissed. Learned Counsel for the applicant will examine whether after dismissal of the UTPE, the compensation application can survive.

List the matter on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 189/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Mrs. Anima Pandey ...Complainant

Vs.

M/s. Take Care(India)P.Ltd.& Anr.Respondent

**Appearances : Applicant in person
Ms. Sujata Reoayde, Advocate for R-1**

ORAL ORDER

8th October, 2010

The matter shall be listed on 9th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 90/2005
CA 39/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. (Mrs.) Manjeet Kaur Monga ...Complainant

Vs.

Mr. K.L. SunejaRespondent

**Appearances : Shri Maroof Ahmad, Advocate for
Applicant
Respondent in person**

ORAL ORDER

8th October, 2010

List the matter on 3rd December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 34/2010 in
UTPE 91/2005**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Harichand Anand

...Complainant

Vs.

Sunstar Machinery Co. Ltd.

....Respondent

**Appearances : Shri Karan Chauhan, Advocate for
Applicant
None for respondent**

ORAL ORDER

8th October, 2010

Heard the applicant. The order dated 5th March, 2010 is recalled. UTPE & CA are restored to their original position. RA is disposed of. List the matter on 28th October, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 13/2009
UTPE 100/2005
CA 112/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

S.C. Sharma ...Complainant

Vs.

Sanglow Builders(P) Ltd.Respondent

Appearances : None

ORAL ORDER

8th October, 2010

None appears for the parties. Rejoinder has not been filed. The matter shall proceed without the rejoinder. List the matter on 10th December, 2010.

Later on, Shri Bipin K.Dwivar, Advocate for respondent appeared and noted the contents of the order.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 92/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I &R) ...Complainant

Vs.

Gupta Abhushan Pvt. Ltd.Respondent

**Appearances : Shri Vashist, ADG for DG
None for respondent**

ORAL ORDER

8th October, 2010

Notice be issued to the respondent as the Counsel who is earlier appearing is unwell. List the matter on 16th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 02/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Adlobs Films Ltd.

...Complainant

Vs.

Rajasthan Patrika Pvt. Ltd.

....Respondent

**Appearances : Shri RD Makheeja, Advocate for
Applicant
Shri Rakesh K.Rajwania, Advocate for
Respondent**

ORAL ORDER

8th October, 2010

List the matter on 16th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 48/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

India Com.Ltd. ...Complainant

Vs.

Infomedia India Ltd. & Anr.Respondent

**Appearances : Shri Rajeev Kr.Singh, Advocate for
Applicant
Shri A.N.Haksar, Sr. Advocate with Shri
Thomas, Advocates for respondent**

ORAL ORDER

8th October, 2010

It is stated that talks of compromise is going on between the parties and a prayer for adjournment is made. List the matter on 16th December, 2010. If talks fail, the order regarding filing of balance sheet shall be complied with.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 77/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Abhey Kumar ...Complainant

Vs.

H.D.F.C.Respondent

**Appearances : Advocate for applicant
Shri Punit K.Bhalla, Advocate for
respondent**

ORAL ORDER

8th October, 2010

List the matter on 16th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 29/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I &R)

...Complainant

Vs.

HUDA

....Respondent

**Appearances : Shri RD Makheeja, Advocate for DG
Shri Sanjay Singh, Advocate for
respondent**

ORAL ORDER

8th October, 2010

Shri Makheeja states that the oral evidence of the witness may be dispensed with as he would rely on the documents. The respondent shall file the affidavit of evidence within two weeks. If any documents be filed, admission/denial shall take place on 24th November, 2010.

The matter shall be listed on 3rd December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 24/1993

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I &R)

...Complainant

Vs.

M.M.Goyle

Prop.Super Bazar Motor Unit

....Respondent

**Appearances : Shri Vashist, ADG for DG
None for respondent**

ORAL ORDER

8th October, 2010

It is for the registry to issue notice to the applicant for the documents. After that, necessary orders can be passed by the concerned officer.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**